

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 717 of 2020

In the matter of:

Kolla Koteswara Rao

....Appellant

Vs.

Dr. S.K. Srihari Raju & Anr.

....Respondents

Present:

**Appellant: Mr. Aaditya Vijay Kumar, Ms. Namrata Mohapatra,
Mr. Kolla Koteswara Rao, Advocates.**

**Respondents: Mr. Mithun Shashank, Mr. Kailash Nath, Advocates
for R1.
Mr. Pankaj Bhagat, Advocate for R2 (IRP)**

ORDER

(Through Virtual Mode)

19.01.2021: Written submissions filed by the parties are taken on record.

List the appeal 'for hearing' on 15th February, 2021 before Court No.III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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